

ITEM NO.64

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2251/2024

BHOORA YADAV

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 15-10-2024 This appeal was called on for hearing today.

For Appellant(s) Mr. Akash Gupta, Adv.
Mr. Abhay Kumar Tayal, AOR

For Respondent(s)

Mr. Ankit Goel, AOR
Mr. Nikhil Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has filed only memo of appearance but has not filed vakalatnama and counter affidavit despite last opportunity.

Original Records of High Court and Trial Court have already been received.

The matter be processed for listing before the Hon'ble Court, under the rules.

In the meantime, parties may file the additional documents, if any.

SUJATA SINGH
Registrar

MG